

Sundaram Mahadeo Autoworld Pvt Ltd
List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of operational creditors (Other than Workmen and Employees and Government Dues)
Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 24-06-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Tata Motors Finance Limited ("TMFL")	13.02.2023	8,866,959.48	-	Dealer Liability Claim	-	-	NO	NA	-	-	-	8,866,959.48	-
2	Catalyst Trusteeship Limited ("CTL")	15.03.2023	22,938,304.26	22,938,304.26	Assignment of Receivables	-	-	NO	NA	-	-	-	-	Note 1
3	Catalyst Trusteeship Limited ("CTL")	15.03.2023	4,282,348.80	4,282,348.80	Assignment of Receivables	-	-	NO	NA	-	-	-	-	Note 2
3	TOTAL		36,087,612.54	27,220,653.06	-	-	-		0%	-	-	-	8,866,959.48	

Note 1:

The claims has been made by Catalyst Trusteeship Limited on behalf of Tata Motors Finance Solution Limited ("TMFSL"). The same is based on a Deed of assignment of Receivables executed between TMFSL and CTL.

Note 2:

The claims has been made by Catalyst Trusteeship Limited on behalf of Tata Motors Finance Limited ("TMFL"). The same is based on a Deed of assignment of Receivables executed between TMFL and CTL.